

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 10

Intervention Petition 2/2022 in CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 26.08.2022

NAME OF THE PARTIES: -

**HOUSING DEVELOPMENT FINANCE
CORPORATION LIMITED
IN THE MATTER OF
Union of India
V/s
Infrastructure Leasing & Financial Services Ltd
& Ors**

Appearance (via video-conference):

For Applicant/Intervener : Sr. Counsel Arun Kathpalia, Adv. Sandeep Singhi a/w Adv. R. Sudhiner, Adv. Ranjit Shetty, Adv. Udit Mendiratta, Adv. Ekta Bhasin, Adv. Tejas Gokhale, Adv. Aastha Trivedi, Adv. Niharika Sharma

For IL & FS : Sr. Adv. Ramji Srinivasan, with Adv. Fereshte Sethna, Adv. Kuber Dewan, Adv. Abhishek Tilak, Adv. Neeharika Agarwal and Adv. Rajshree Chaudhary

For the Union of India : Adv. Aditya Sikka

Sections 241-242 of the Companies Act, 2013 & Rule 11

ORDER

This is an Application filed by Applicant, Housing Development Finance Corporation Limited. Ld. Counsel for the Applicant is directed to serve a copy of the Application on both side within a period of one week from today. List this matter on Board on **07.09.2022**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)

For Respondent Nos. 9 & 11
in CA 396/2021 : Adv. Siddharth Ratho

For Respondent No. 13
in CA 396 of 2021 : Adv. Kavisha Shah a/w Minal Pawar

For Respondent No. 18
in CA 396 of 2021 : Adv. Shardul Singh a/w
Adv. Hamza Lakhani

For Respondent No.19 : Adv. Preet Chheda

For Proposed Respondent
No. 323 & 324 : Adv. Robin Jaisinghani

Respondent No. 325 in
MA 2070/2019 : Adv. N. Sampath Ganesh,
Adv. Vijayendra Pratap Singh, Adv.
Aditya Jalan, Adv. Raghav Seth, Adv.
Vanya Chhabra, Adv. Bhagya Yadav,
Adv. Anant Narayan Misra,
Adv. Shreya Choudhary

Respondent No. 327 : Adv. N. Sampath Ganesh,
Adv. Vijayendra Pratap Singh, Adv.
Aditya Jalan, Adv. Raghav Seth, Adv.
Vanya Chhabra, Adv. Bhagya Yadav,
Adv. Anant Narayan Misra,
Adv. Shreya Choudhary

For Proposed
Respondent No. 334 : Adv Sameer Bindra

For Proposed Respondent No. 336
In MA 2071 of 2019 : Adv. Jehaan Mehta, a/w Adv. Ashish
Prasad, Adv. Abhishek Shivpuri and
Adv. Pruthvi Dhinoja

For Proposed Proforma Respondent
Nos. 337, 338, 339 and 341 : Adv. Robin Jaisinghani

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on **17.10.2022**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Prasad

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)